

(Rs. in lakhs)

G. REPAIR/RESTORATION OF PUBLIC PROPERTIES DAMAGED BY CYCLONE:

(i) Repairs and restoration of embankments and drainage services damaged in 24-Parganas/Midnapur.	799.00
(ii) Restoration of Health Centres/Panchayat buildings/School buildings/properties of Forest Development/PWB	58.55
H. RESTORATION OF DRINKING WATER SUPPLY BY SINKING OF HAND-OPERATED TUBEWELLS AND BY OTHER MEASURES IN AREAS AFFECTED BY CYCLONE.	222.00

E AGRICULTURAL OPERATIONS:

(i) Setting up of additional mobile Soil Testing laboratories.	1.28
(ii) Supply of minikits salt resistant paddy seeds green manures seeds, organic manure to small and marginal farmers for raising short term crops in the cyclone affected areas.	101.65

F EMPLOYMENT GENERATION:

Acceleration of works on the ongoing plan schemes or new schemes fitting in the plant properties and eligible for inclusion in the plan to provide additional gainful employment to the small and marginal farmers and landless labourers in the areas affected by cyclone on the following schemes	250.00
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Total ceiling of expenditure approved during 1981-82	1817.87
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1982-83

(i) Repairs to the embankments damaged by cyclone.	250.00
(ii) Restoration of drinking water supply by sinking hand-operated tubewells etc.	196.00
(iii) Assistance to small and marginal farmers in areas affected by cyclone.	61.50
(iv) <i>Employment Generation:</i>	

Acceleration of ongoing plant works to generate additional employment in the cyclone affected areas.	250.00
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Ceiling of expenditure approved during 1982-83	757.50
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Grand Total for 1981-82 and 1982-83	2575.37
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Rise in prices of Urea

2519. SHRI SATYAGOPAL MISRA: Will the Minister of AGRICULTURE be pleased to state:

(a) the price of Urea (per Kilo-gram) on 1st January, 1980;

(b) the price at present;

(c) the reasons for the rise of the price which is so essential for the cultivators of our country;

(d) whether Government are ready to pay subsidy to the cultivators for purchasing Urea; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Rs. 1.45 per kilogram.

(b) Rs. 2.35 per kilogram.

(c) The retail prices were increased mainly because of steep increase in the cost of raw materials (largely petroleum based) and imported fertilizers and the need for containing the burden of subsidy borne by Government on fertilizers.

(d) and (e). The price of Urea is already subsidised.

Damage of Property, Human Lives and Cattle by Cyclone in Orissa and West Bengal

2520. SHRI HARIHAR SOREN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any assessment has been made by his Ministry or reported to be made by the State Governments about the damage caused by the recent Cyclone (December, 1981) which swept over Orissa and Bengal coast;

(b) if so, what were the total damage of property, human lives and cattle wealth caused by the Cyclone in both States; and

(c) the details about the relief and rehabilitation measures taken by Government?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b). According to the memorandum/report received from the Governments of West Bengal and Orissa, the extent of damage state-wise is indicated below:—

West Bengal

Population affected	37 lakhs
No. of persons dead	158
No. of persons missing	219
Loss of Cattle heads/buffaloes	37,400
Loss of property like damage to protective embankments, public roads, Fisheries properties panchayat properties/School buildings.	Rs. 48.44 crores in terms of repairs and restoration

Orissa

Population affected	12 lakhs
No. of persons dead	2
No. of persons missing	40
Livestock loss	417
Loss of property	Rs. 223 lakhs

West Bengal

(c) On the basis of the visit of Central Team and the recommendations of the High Level Committee on Relief thereon, the Government of India sanctioned a ceiling of expenditure of Rs. 1817.87 lakhs during 1981-82 and Rs. 757.50 lakhs during 1982-83 for relief and rehabilitation of the people affected and for repair and restoration of the properties damaged. This includes provision for ex-gratia payment to the families of dead and missing people, emergency nutrition programme for being taken up in the affected areas, assistance for repair and restoration of the houses/huts damaged, subsidy to small and marginal farmers and landless labourers for rehabilitation and to the fishermen and owners of cottage industries for replacement/repair of boats, nets, looms, tools etc.

Orissa

The State Governments did not seek any Central assistance. However, the State Government have an annual margin money of Rs. 871 lakhs from which the emergent relief expenditure is being met. The State Government reported that relief materials like food and clothes were